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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 338/2020 and IA Nos. 10253/2020 and 4611/2021

CLARK CONSTRUCTIONS PRIVATE LIMITED..... Plaintiff
Through Mr. Gaurav H. Sethi, Adv.

Versus

SH JASPAL SINGH REYATT AND ORS. ..... Defendants

Through Mr. Sorabh Dahiya, Adv. for D-1

Mr. Jatin Julka, Adv. for D-2. Mr. N.S. Bajwa, Adv. for DDA

**CORAM:** 

HON'BLE MR. JUSTICE JAYANT NATH

ORDER 15.04.2021

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This hearing is conducted through video-conferencing.

An adjournment slip has been moved on account of the learned counsel for the plaintiff being detected with COVID.

At request, adjourned to 19.07.2021.

Interim orders to continue.

JAYANT NATH, J

APRIL 15, 2021 rb